

**IN THE COURT OF THE DISTRICT & SESSIONS JUDGE AT
KALABURAGI.
NOTIFICATION**

Date : 11.03.2019.

Sub : Selection of candidates for **"PROCESS SERVER"** posts -
reg.

Ref: 1) District & Sessions Court, Kalaburagi Notification
No.DCK/ADMN/04/2018 dated: 03.11.2018.

2) Karnataka Sub-ordinate Courts (Ministerial & other
posts) (Recruitment) (Amendment) Rules, 2007.

In pursuance of this office Notification referred above at Sl.No.1 and on the basis of marks secured in the test/Interview held on 07.03.2019 at District & Sessions Court, Kalaburagi, the following candidates are selected for appointment to **"PROCESS SERVER"** posts in Kalaburagi Unit.

Sl. No	Appl n. No.	Name and address of the candidate selected.	Date of Birth	Selected Category.
1	2	3	4	6
LOCAL CADRE				
1	339	Shivabasayya S/o Mallayya, R/o H.No. 1-891/86/126, Manik Prabhu Colony, Udnoor Road, Near Jaitheerth Kalyan Mantap, Kalaburagi-585 102.	24.12.1974	GM (XMP)
RESIDUAL PARENT CADRE				
1	1362	Arunkumar S/o Gangadhar Patil, R/o Jamaga (R), Tq. Aland, Dist. Kalaburagi-585 314.	08.01.1998	GM(R)
2	1413	Mohammed Shahabaaz S/o Shaik Mahemood, R/o H.No. 7-814, Naya Mohalla, Mijaguri, Kalaburagi-585 104.	16.05.2000	2B

NOTE:

Appointment of candidates selected under reserved category is subject to obtaining caste validity certificate (Sindhutva Pramana Patra) and 371 (j) validity certificate from the concerned authorities.

**Sd/-
(P.T.Kattimani)
Prl.District & Sessions Judge,
Kalaburagi.**